

[Kumari Mamta Banerjee]

bility of one person but of all. I do not support any particular person. It was said that it was going two years but we had not received any complaint about it. This has appeared in the newspapers only. Food Laboratory of Delhi Administration and the Government of India checked the sample. After detecting impurity its order was cancelled. That will not continue. It is not necessary to give a chance for fresh tender. Necessary action will be taken after receiving report of the Inquiry Committee constituted under the Prevention of Food Adulteration Act. I have no differences. It is necessary to provide adequate help. No individual interest will be allowed to put pressure. When this project was started we were not in power. You said that the money provided by UNICEF is sufficient. It is not sufficient, it provides training. Rs. 7 crore and Rs. 3 crore 70 lakh is provided by Delhi Administration and the Central Government respectively. Money of Delhi Administration and Central Government is also invested in it. Training and equipments of UNICEF is also involved in it. 100 persons are involved in it. I assure the House that we shall take action after receiving the report of high level investigation. We have many projects and I.C.D.S is one of them. We will take action if we find any irregularity after sample survey. If there is any complaint please send it to us. We would have information before any sort of arrangement is made. We provide necessary help for children and mothers from our department. You should also help them.

14.45 hrs.

MATTERS UNDER RULE 377

- (i) **Need to set up a Copper Smelting Plant in Balaghat District, Madhya Pradesh.**

[Translation]

SHRI VISHWESHWAR BHAGAT (Balaghat): Copper Ore is found in abundance in Balaghat district. At present copper ore is

supplied to Khatri (Rajasthan) from Majakhand mines, which involves heavy transportation expenditure and as a result of which production costs of copper goes up. Balaghat district is a no industry district and is predominantly inhabited by Adivasi, Harijans and backward classes. Presently Government has surveyed different places for establishing smelting plant. Balaghat is the best place from land, electricity, water and pollution points of view. Therefore, my submission is that Government should take immediate action to establish smelting plant in Balaghat so that country's copper requirement can be met.

[English]

- (ii) **Need to sanction the Acquisition of land and Distribution of Compensation under second phase of Construction of N.H. 17 Bypass Road, Calicut, Kerala**

SHRI K. MURALEE DHARAN (Calicut): The alignment of Calicut Bypass from Vengalam to Ramanatukara in Kerala was approved by Government of India. The total length of the Bypass is 28.124 Kilometres and the construction work of the bypass is proposed to be taken in four phases. First is Pantheerankave to Ramanatukara, second Vengalam to Malaparambu, third is Kottooli to Pantheerankave and the last one is Malaparambu to Kottooli. It is now learnt that sanction for the land acquisition for the first phase was granted and payments have been made to concerned land owners recently. Sanction has been accorded to acquire land for the third and fourth phases. Under the areas covered by the second phase, there are about 1500 land and building owners who are yet to get the value of their land under acquisition, even though some of the land owners approached the High Court for the same. High Court gave a verdict to the effect that they have the liberty to alienate